## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

	HE HEARING HELD ON 09.02.2016 AT 10.50 AM
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.132/252/HDB/2018
NAME OF THE COMPANY	Saamer Hotels and Ventures Private Limited
TAMES OF THE COMMISSION	
NAME OF THE PETITIONER(S)	Saamer Hotels and Ventures Private Limited
NAME OF THE PETITIONER(S)	Gaanier Hotels and Ventures Trivite 2
DECEMBER OF THE PROPOSIDE STATE (C)	Desigtuous of Companies Hyderahad
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signatur
2	Company	cseswarreddy ag mai kom 9562224274	6 1
S Guar Reddy	~ /	36.2024274	Eswal
3 Char Leddon	Scoretary	9502229279	
	1		

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## ORDER

Heard Mr. S.Eswar Reddy Learned PCS for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 4 weeks.

Post the case on 04th April 2018.

Member (T)

Member (J)

Ramu